

| Form 1 – HARYANA | | | | | | | | | |
|--|-------|---------------|----------|-------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| List of cases e-filed during the month of November' 2024 | | | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail ID | Date of Registration | Date of e-filing |
| | | Ambala | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Charkhi Dadri | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Gurugram | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Hisar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Sonipat | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Yamunanagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |

| Form 2- HARYANA | | | | | | | |
|--|-------|---------------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| List of cases in which e-Payment of Court fees was made during the month of November' 2024 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court fees |
| | | Ambala | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil |
| | | Charkhi Dadri | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil |
| | | Gurugram | Nil | Nil | Nil | Nil | Nil |
| | | Hisar | Nil | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil |
| | | Sonapat | Nil | Nil | Nil | Nil | Nil |
| | | Yamunanagar | Nil | Nil | Nil | Nil | Nil |

| Form 3- HARYANA | | | | | | | |
|---|-------|---------------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| List of cases in which Electronic Service of Process has taken place during the month of November' 2024 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
| | | Ambala | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil |
| | | Charkhi Dadri | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil |
| | | Gurugram | Nil | Nil | Nil | Nil | Nil |
| | | Hisar | Nil | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil |
| | | Sonapat | Nil | Nil | Nil | Nil | Nil |
| | | Yamunanagar | Nil | Nil | Nil | Nil | Nil |

| Form 4- HARYANA | | | | | | |
|--|---|---------------|------------|-----------|-----------|--|
| List of total no. of cases randomly allocated during the month of November' 2024 | | | | | | |
| Sr.No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
| | | Ambala | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil |
| | | Charkhi Dadri | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil |
| | | Gurugram | Nil | Nil | Nil | Nil |
| | | Hisar | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil |
| | | Sonapat | Nil | Nil | Nil | Nil |
| 1 | Sh. Yashwinder Paul Singh, Additional District & Sessions Judge, Yamuna Nagar | Yamuna Nagar | -- | 23 | -- | -- |
| 2 | Dr. Karuna Sharma, Civil Judge (Jr. Divn.), Yamuna Nagar | --do-- | -- | 19 | -- | -- |
| 3 | Sh. Sukhdev Singh, Addl. Civil Judge (Sr. Divn.), Bilaspur | --do-- | -- | 1 | -- | -- |

| Form 5- HARYANA | | | | | | | |
|--|-----------------------------------|----------------------|----------------|--|--|----------------------|---|
| List of cases in which Case Management Hearing was held during the month of November' 2024 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
| | | Ambala | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil |
| | | Charkhi Dadri | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil |
| 1 | Sh. Mahavir Singh | Gurugram | CS/12/2022 | AUTONOMB VS B. C. EXAMINATION | RAVINDER KUMAR | 25.01.2022 | 28.10.2024 |
| | | | CS/23/2023 | VATIKA VS DR. TEJPAL | MK DANG | 21.03.2023 | 18.10.2024 |
| | | | CS/97/2022 | ARTLINE VS STRESS | MANNU JAIN | 14.09.2022 | 04.10.2024 |
| | | Hisar | Nil | Nil | Nil | Nil | Nil |
| 1 | Sh. Fakhruddin, ADJ, Jhajjar | Jhajjar | CS/13/2020 | Piccadily Agro Industries Ltd. Vs Ashok Kumar | Sh. Gaurav Srivastva / Somvati Kadian | 30.05.2020 | |
| 2 | Sh. Sudhir Jiwan, ADJ, Jhajjar | Jhajjar | CS/11/2020 | M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS | Sh. Bhupesh Narula / Ms. Kiran Chaudhary | 30.05.2020 | |
| 3 | Sh. Sudhir Jiwan, ADJ, Jhajjar | Jhajjar | EXE/282/2020 | Intec Capital Ltd. Vs P.D. Memorial Regligious and Educational Association | Sh. Anil Kumar / Sh. Ajay Ahlawat | 30.05.2020 | 27.11.2024 |
| 4 | Ms. Suman, CJ(JD), Bahadurgarh | Jhajjar | Rsuit/08/2024 | M/S Mahavir Industries Vs M/s Ping Telematics | Sh. Sandeep Gupta | 01.02.2024 | 11.11.2024 |
| 5 | Ms. Suman, CJ(JD), Bahadurgarh | Jhajjar | Rsuit/85/2023 | M/S Sterimed Surgical India Vs M/s Chempharma Industries India | Sh. Raj Kumar Sharma | 10.08.2023 | |
| 6 | Ms. Suman, CJ(JD), Bahadurgarh | Jhajjar | Rsuit/117/2023 | M/S R.G. Industrial Corporation Vs M/S Lobo Tyre Factory | Sh. Raj Kumar Sharma | 11.10.2023 | 13.11.2024 |
| | | Jind | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil |
| 1 | Sh. Abhishek Phutela, ADJ, Palwal | Palwal | CS-5-2022 | BMT Elctrical Udyog Vs VMT Kissan | Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant. | 27.04.2022 | 07.11.2024 & 21.11.2024 |
| 2 | Sh. Abhishek Phutela, ADJ, Palwal | Palwal | CS-02-2023 | Avon Containers Vs Vimal Plast India & Ors. | Sh.Tarun Aggarwal, Adv. For plaintiff | 14/09/23 | 04/11/24 |
| 3 | Sh. Abhishek Phutela, ADJ, Palwal | Palwal | CS-05-2023 | Deepank Aggarwal Vs Pack N Pack Packaging Pvt Ltd. | Sh.Anuj Mittal, Adv for plaintiff | 05/12/23 | 10.12.2024 (No date was fixed during this month) |
| 4 | Ms Sukirti, ADJ, Palwal | Palwal | CS-02-2024 | M/s Vikas Strip Vs M/s Vimal Transformer Corporation | Sh.Anuj Mittal, Adv for plaintiff | 07.09.2024' | 05/11/24 |
| 5 | Sh.Prateek, Jain, CJSD, Palwal | Palwal | CS-965-2022 | Avon Containers Pvt Ltd. Vs Prateek Aggarwal | Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023 | 17.08.2022 | 04/11/24 |
| 6 | Sh.Prateek, Jain, CJSD, Palwal | Palwal | CS-964-2022 | Avon Containers Pvt Ltd. Vs Aditya Interseas Pvt Ltd. & Ors | Sh.Parveen Kumar for Plaintiff & Sh. Jitender Rawat, Adv. For defendant | 17.08.2022 | 04.11.2024 & 19.11.2024 |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil |
| | | Sonipat | Nil | Nil | Nil | Nil | Nil |
| | | Yamunanagar | Nil | Nil | Nil | Nil | Nil |

| Form 6- HARYANA Contested Commercial cases disposed during the month of November' 2024 | | | | | | | | | | | | | |
|---|--|---------------|--------------|--|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| Sr.No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
| | | Ambala | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Charkhi Dadri | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 1 | Sh. Mahavir Singh | Gurugram | CS | HERO VS KINETIC | SATENDER GOYAL | 26.10.2020 | | 45579 | 04 Years | DISMISSED | | | |
| | | | CS | GEETA VS COFFEE DAY | SAGAR CHAWLA | 04.10.2022 | | 45594 | 02 Years | PARTLY DECREED | | | |
| | | | ARB | AAWAM VS ARYAN | ASHU GARG | 24.07.2024 | | 45576 | 02 Months | DISMISSED | | | |
| | | | ARB | DISHITA VS NISHA | SANDEEP CHAUDHARY | 13.09.2024 | | 45566 | 01 Month | ALLOWED | | | |
| | | | ARB | HSVP VS HARCHARN | MANISH YADAV | 24.11.2023 | | 45568 | 01 Year | DISMISSED | | | |
| | | | ARB | METIS VS ASHISH | VIKAS CHAUDHARY | 27.03.2024 | | 09.10.2024 | 07 Months | DISMISSED | | | |
| | | | ARB | METIS VS BRAHMANAND | VIKAS CHAUDHARY | 27.03.2024 | | 09.10.2024 | 07 Months | DISMISSED | | | |
| | | | ARB | METIS VS SUDHANSHU | VIKAS CHAUDHARY | 27.03.2024 | | 09.10.2024 | 07 Months | DISMISSED | | | |
| | | | ARB | METIS VS SUBHASH | VIKAS CHAUDHARY | 27.03.2024 | | 09.10.2024 | 07 Months | DISMISSED | | | |
| | | | ARB | AFFLE VS SPLENDOR | JK DANG | 17.01.2023 | | 23.10.2024 | 01 Year 09 Months | DISMISSED | | | |
| | | Hisar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 1 | Ms. Nisha, CJ(JD), Kosli | Rewari | CS/232/2019 | SHGB Vs Govind Ram | M.K. Haritash | 20.09.2019 | | 13.11.2024 | 1881 | Contested | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Sonipat | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 1 | Sh. Yashwinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar | Yamuna Nagar | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 2 | Dr. Karuna Sharma, Civil Judge (Jr. Divn.), Yamuna Nagar | --do-- | EXE/82/2022 | CFL Finance Ltd through its representative Taveer Singh Vs Randhir Singh | None for DH | 44622 | -- | 45603 | 981 | Dismissed in Default | -- | -- | -- |
| | --do-- | --do-- | EXE/204/2022 | Shri Ram City Union Finance Ltd through SPA Vs Rajesh Kumar Tyagi | Sh. Ishant Mehta, Advocate for petitioner and Sh. Parveen Kumar, Advocate for respondent | 44760 | -- | 45607 | 847 | Dismissed as Withdrawn | -- | -- | -- |
| | --do-- | --do-- | CS/424/2022 | Pawan Kumar @ Pawan Singh Vs HVPN through its Authorised Person | Sh. Dharampal Chauhan, Advocate for Plaintiff and Sh. Balinder Singh, Advocate for Defendants | 44614 | -- | 45609 | 995 | Decreed with Costs | -- | -- | -- |
| 3 | Sh. Sukhdev Singh, Addl. Civil Judge (Sr. Divn.), Bilaspur | --do-- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |